

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 275 of 2017 (SZ)**

**Applicant(s)**

R. Kalistas  
K.R. Puram  
College Road  
Thoothur P.O.

Vs. **Respondent(s)**

The State of Tamil Nadu, rep by the  
Secretary Dept. of Environment &  
Forests, Fort St. George Chennai and 6  
others.

**Legal Practitioners for Applicant(s)**

M/s C.K.M. Appaji

**Legal practitioners for respondent(s)**

M/s E. Manoharan for R1, R3, R6,  
M/s H. Yasmeen Ali for R2 and R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.05.2018  Applicant and counsel, respondent and counsel not present.  For appearance of both side and reply call on 18.07.2018.  (Tmt. Meena Satheesh) Registrar